

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 10, 2014

No. 463 /JR(S)/2014

Sri **Lokesh Kumar**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Kaiserganj sitting at Bahraich vice Sri Chandra Mohan Srivastava.

No. 464 /JR(S)/2014

Sri **Chandra Mohan Srivastava**, Civil Judge, Junior Division, Kaiserganj sitting at Bahraich is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bahraich vice Sri Chhangur Ram.

No. 465 /JR(S)/2014

Sri **Chhangur Ram**, Judicial Magistrate, First Class, Bahraich to be Civil Judge, Junior Division, Thakurdwara (Moradabad) vice Sri Surendra Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Thakurdwara (Moradabad).

No. 466 /JR(S)/2014

Sri **Surendra Prasad**, Civil Judge, Junior Division, Thakurdwara (Moradabad) to be Additional Civil Judge, Junior Division, Azamgarh.

No. 467 /JR(S)/2014

Km. **Alka Chaudhary**, Civil Judge, Junior Division, Chandpur (Bijnor) to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 468 /JR(S)/2014

Smt. **Shikha Rani Jaiswal**, Additional Civil Judge, Junior Division, Farrukhabad to be Civil Judge, Junior Division (Hawali), Farrukhabad vice Sri Abhishek Kumar Srivastav.

No. 469 /JR(S)/2014

Sri **Abhishek Kumar Srivastav**, Civil Judge, Junior Division (Hawali), Farrukhabad to be Civil Judge, Junior Division, Jhansi vice Sri Navneet Kumar Bharti.

No. 470 /JR(S)/2014

Sri **Navneet Kumar Bharti**, Civil Judge, Junior Division, Jhansi to be Additional Civil Judge, Junior Division, Jhansi.

No. 471 /JR(S)/2014

Sri **Indra Jeet Singh-II**, Additional Civil Judge, Junior Division, Deoria is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deoria vice Sri Satyendra Prakash Pandey.

No. 472 /JR(S)/2014

Sri **Satyendra Prakash Pandey**, Judicial Magistrate, First Class, Deoria to be Civil Judge, Junior Division (North), Unnao vice Sri Harendra Nath.

No. 473 /JR(S)/2014

Sri **Harendra Nath**, Civil Judge, Junior Division (North), Unnao to be Additional Civil Judge, Junior Division, Unnao.

No. 474 /JR(S)/2014

Smt. **Poonam Singh-II**, Additional Civil Judge, Junior Division, Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi in the vacant court.

No. 475 /JR(S)/2014

Sushri **Divya Bhargava**, Judicial Magistrate, First Class, Hapur (Ghaziabad) to be Civil Judge, Junior Division, Hapur (Ghaziabad) vice Sri Durgesh.

No. 476 /JR(S)/2014

Sri **Durgesh**, Civil Judge, Junior Division, Hapur (Ghaziabad) to be Civil Judge, Junior Division, Musafirkhana (Sultanpur) vice Sri Hemendra Kumar Singh.

No. 477 /JR(S)/2014

Sri **Hemendra Kumar Singh**, Civil Judge, Junior Division, Musafirkhana (Sultanpur) to be Civil Judge, Junior Division, Moth (Jhansi) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moth (Jhansi).

No. 478 /JR(S)/2014

Sri **Ran Vijay Pratap Singh**, Additional Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) is appointed U/s 11(2) of the Code of Criminal

Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi in the vacant court.

No. 479 /JR(S)/2014

Sri **Harish Kumar-II**, Additional Civil Judge, Junior Division, Saidpur (Ghazipur) to be Additional Civil Judge, Junior Division, Sitapur.

No. 480 /JR(S)/2014

Smt. **Abha Pal**, Additional Civil Judge, Junior Division, Sitapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur vice Smt. Swati.

No. 481 /JR(S)/2014

Smt. **Swati**, Judicial Magistrate, First Class, Sitapur to be Additional Civil Judge, Junior Division, Allahabad.

No. 482 /JR(S)/2014

Smt. **Neelima Singh**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad.

No. 483 /JR(S)/2014

Sri **Gyanendra Tripathi**, Judicial Magistrate, First Class, Allahabad to be Judicial Magistrate, First Class, Allahabad vice Sri Dinesh Chandra Shukla.

No. 484 /JR(S)/2014

Sri **Dinesh Chandra Shukla**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division, Sardhana (Meerut) vice Sri Yogesh Kumar-II.

No. 485 /JR(S)/2014

Sri **Yogesh Kumar-II**, Civil Judge, Junior Division, Sardhana (Meerut) to be Additional Civil Judge, Junior Division, Meerut.

No. 486 /JR(S)/2014

Smt. **Shagun Panwar**, Additional Civil Judge, Junior Division, Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sushri Madhu Dogra.

No. 487 /JR(S)/2014

Sushri **Madhu Dogra**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (Hawali), Meerut vice Raj Kumar Sirohi.

No. 488 /JR(S)/2014

Sri **Raj Kumar Sirohi**, Civil Judge, Junior Division (Hawali), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Vineeta Vimal.

No. 489 /JR(S)/2014

Smt. **Vineeta Vimal**, Judicial Magistrate, First Class, Meerut is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Sushri Poornima Pathak.

No. 490 /JR(S)/2014

Sushri **Poornima Pathak**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 491 /JR(S)/2014

Sushri **Ekta Kushwaha**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 492 /JR(S)/2014

Sri **Paritosh Shreshta**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 493 /JR(S)/2014

Smt. **Rachana Singh**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 494 /JR(S)/2014

Smt. **Pushpa Singh**, Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 495 /JR(S)/2014

Sri **Chandra Mohan Mishra**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar

No. 496 /JR(S)/2014

Smt. **Jyoti**, Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Junior Division, Iglas (Aligarh) vice Sri Anubhava Dwivedi.

No. 497 /JR(S)/2014

Sri **Anubhava Dwivedi**, Civil Judge, Junior Division, Iglas (Aligarh) to be Civil Judge, Junior Division, Hamirpur vice Sri Sudhir Mishra.

No. 498 /JR(S)/2014

Sri **Sudhir Mishra**, Civil Judge, Junior Division, Hamirpur to be Additional Civil Judge, Junior Division, Faizabad.

No. 499 /JR(S)/2014

Sri **Rahul Singh-II**, Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Additional Civil Judge, Junior Division, Firozbad.

No. 500 /JR(S)/2014

Sri **Shri Krishna Chandra Singh**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Smt. Poonam.

No. 501 /JR(S)/2014

Smt. **Poonam**, Judicial Magistrate, First Class, Gonda to be Judicial Magistrate, First Class, Gonda vice Sri Sushil Kumar Kharwar.

No. 502 /JR(S)/2014

Sri **Sushil Kumar Kharwar**, Judicial Magistrate, First Class, Gonda to be Civil Judge, Junior Division, Mauranipur (Jhansi) vice Sri Yogendra Chauhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mauranipur (Jhansi).

No. 503 /JR(S)/2014

Sri **Yogendra Chauhan**, Civil Judge, Junior Division, Mauranipur (Jhansi) to be Civil Judge, Junior Division, Mawana (Meerut) vice Sri Virat Kumar Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mawana (Meerut).

No. 504 /JR(S)/2014

Sri **Virat Kumar Srivastava**, Civil Judge, Junior Division, Mawana (Meerut) to be Civil Judge, Junior Division, Bidhuna (Auraiya) vice Sri Yogesh Kumar-III.

No. 505 /JR(S)/2014

Sri **Yogesh Kumar-III**, Civil Judge, Junior Division, Bidhuna (Auraiya) to be Civil Judge, Junior Division, Sahaswan (Budaun) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sahaswan (Budaun).

No. 506 /JR(S)/2014

Sri **Brijesh Kumar-II**, Additional Civil Judge, Junior Division, Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sri Pradeep Kumar-III.

No. 507 /JR(S)/2014

Sri **Pradeep Kumar-III**, Judicial Magistrate, First Class, Hardoi to be Civil Judge, Junior Division (East), Hardoi vice Sushri Sonal Pandeya.

No. 508 /JR(S)/2014

Sushri **Sonal Pandeya**, Civil Judge, Junior Division (East), Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sri Kamal Kant Srivastava.

No. 509 /JR(S)/2014

Sri **Kamal Kant Srivastava**, Judicial Magistrate, First Class, Hardoi to be Civil Judge, Junior Division (West), Hardoi vice Sri Avanish Kumar.

No. 510 /JR(S)/2014

Sri **Avanish Kumar**, Civil Judge, Junior Division (West), Hardoi, to be Civil Judge, Junior Division, Kunda (Pratapgarh) vice Sri Mithilesh Kumar Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kunda (Pratapgarh).

No. 511 /JR(S)/2014

Sri **Mithilesh Kumar Tiwari**, Civil Judge, Junior Division, Kunda (Pratapgarh) to be Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) vice Sri Arvind Kumar Shukla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar (Ghaziabad).

No. 512 /JR(S)/2014

Sri **Arvind Kumar Shukla**, Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Vijay Kumar Singh.

No. 513 /JR(S)/2014

Sri **Vijay Kumar Singh**, Judicial Magistrate, First Class, Kasia (Kushinagar at Pandrauna) to be Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padruana).

No. 514 /JR(S)/2014

Sri **Kamal Singh**, Additional Civil Judge, Junior Division, Sadabad (Hathras) to be Civil Judge, Junior Division, Sadabad (Hathras) vice Sri Rajeev Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad (Hathras).

No. 515 /JR(S)/2014

Sri **Rajeev Kumar Singh**, Civil Judge, Junior Division, Sadabad (Hathras) to be Civil Judge, Junior Division, Konch (Jalaun at Orai) vice Sri Ram Raj-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Konch (Jalaun at Orai).

No. 516 /JR(S)/2014

Sri **Ram Raj-II**, Civil Judge, Junior Division, Konch (Jalaun at Orai) to be Civil Judge, Junior Division, Bisalpur (Pilibhit) vice Sri Manoj Kumar Misra.

No. 517 /JR(S)/2014

Sri **Manoj Kumar Misra**, Civil Judge, Junior Division, Bisalpur (Pilibhit) to be Civil Judge, Junior Division, Mau (Chitrakoot) vice Sri Shamim Ahmad Ansari.

No. 518 /JR(S)/2014

Sri **Shamim Ahmad Ansari**, Civil Judge, Junior Division, Mau (Chitrakoot) to be Additional Civil Judge, Junior Division, Sahaswan (Budaun).

No. 519 /JR(S)/2014

Sri **Sanjay Kumar Singh-III**, Additional Civil Judge, Junior Division, Konch (Jalaun at Orai) to be Civil Judge, Junior Division, Khair (Aligarh) vice Sri Pradeep Kumar-IV.

No. 520 /JR(S)/2014

Sri Pradeep Kumar-IV, Civil Judge, Junior Division, Khair (Aligarh) to be Civil Judge, Junior Division, Baberu (Banda) vice Sri Alok Kumar Yadav.

No. 521 /JR(S)/2014

Sri Alok Kumar Yadav, Civil Judge, Junior Division, Baberu (Banda) to be Civil Judge, Junior Division, Saidpur (Ghazipur) vice Sri Prakash Chandra Shukla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saidpur (Ghazipur).

No. 522 /JR(S)/2014

Sri Prakash Chandra Shukla, Civil Judge, Junior Division, Saidpur (Ghazipur) to be Civil Judge, Junior Division, Khaga (Fatehpur) vice Sri Surendra Pratap Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khaga (Fatehpur).

No. 523 /JR(S)/2014

Sri Surendra Pratap Yadav, Civil Judge, Junior Division, Khaga (Fatehpur) to be Civil Judge, Junior Division (North), Sultanpur vice Sri Vijay Kumar Vishwakarma.

No. 524 /JR(S)/2014

Sri Vijay Kumar Vishwakarma, Civil Judge, Junior Division (North), Sultanpur to be Additional Civil Judge, Junior Division, Sultanpur.

No. 525 /JR(S)/2014

Sri Mangal Dev Singh, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division, Jewar (Gautam Buddha Nagar) vice Sri Ankit Goel.

No. 526 /JR(S)/2014

Sri Ankit Goel, Civil Judge, Junior Division, Jewar (Gautam Buddha Nagar) to be Civil Judge, Junior Division, Baheri (Bareilly) vice Sri Kumar Gautav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baheri (Bareilly).

No. 527 /JR(S)/2014

Sri **Kumar Gaurav**, Civil Judge, Junior Division, Baheri (Bareilly) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Abhishek Sinha.

No. 528 /JR(S)/2014

Sri **Abhishek Sinha**, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division (Hawali), Bareilly vice Prashant Kumar-I.

No. 529 /JR(S)/2014

Sri **Prashant Kumar-I**, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly.

No. 530 /JR(S)/2014

Smt. **Manju Kumari**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Shahganj sitting at Jaunpur vice Smt. Toolika Bandhu.

No. 531 /JR(S)/2014

Smt. **Toolika Bandhu**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 532 /JR(S)/2014

Sushri **Pragya Singh**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class Shahjahanpur vice Sri Ankur Garg.

No. 533 /JR(S)/2014

Sri **Ankur Garg**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 534 /JR(S)/2014

Sri **Kuldeep Singh-III**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Kuldeep Singh-II.

No. 535 /JR(S)/2014

Sri **Kuldeep Singh-II**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 536 /JR(S)/2014

Smt. **Sweta Choudhary**, Additional Civil Judge, Junior Division, Kannauj to be Additional Civil Judge, Junior Division, Meerut.

No. 537 /JR(S)/2014

Sri **Dilip Kumar Sachan**, Additional Civil Judge, Junior Division, Lalitpur to be Civil Judge, Junior Division, Anoopshahar (Bulandshahar) vice Sri Mahesh Kumar.

No. 538 /JR(S)/2014

Sri **Mahesh Kumar**, Civil Judge, Junior Division, Anoopshahar (Bulandshahar) to be Civil Judge, Junior Division, Kalpi (Jalaun at Orai) vice Sri Manoj Kumar Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kalpi (Jalaun at Orai).

No. 539 /JR(S)/2014

Sri **Manoj Kumar Tiwari**, Civil Judge, Junior Division, Kalpi (Jalaun at Orai) to be Additional Civil Judge, Junior Division, Allahabad.

No. 540 /JR(S)/2014

Sri **Abhishek Upadhyaya**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Sri Alok Dubey.

No. 541 /JR(S)/2014

Sri **Alok Dubey**, Civil Judge, Junior Division (East), Allahabad to be Civil Judge, Junior Division, Haidergarh (Barabanki) vice Sri Vayu Nandan Mishra.

No. 542 /JR(S)/2014

Sri **Vayu Nandan Mishra**, Civil Judge, Junior Division, Haidergarh (Barabanki) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat vice Sri Madhur Avasthy.

No. 543 /JR(S)/2014

Sri **Madhur Avasthy**, Judicial Magistrate, First Class, Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat.

No. 544 /JR(S)/2014

Smt. **Suneeta Sharma**, Additional Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar/ Kanpur Dehat vice Sri Satyendra Singh.

No. 545 /JR(S)/2014

Sri **Satyendra Singh**, Judicial Magistrate, First Class, Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat.

No. 546 /JR(S)/2014

Sri **Asharam Pandey**, Judicial Magistrate, First Class, Maharajganj to be Civil Judge, Junior Division, Maharajganj vice Sri Gyan Prakash Tiwari-II.

No. 547 /JR(S)/2014

Sri **Gyan Prakash Tiwari-II**, Civil Judge, Junior Division, Maharajganj is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Narendra Pal Rana.

No. 548 /JR(S)/2014

Sri **Narendra Pal Rana**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sri Apoorv Singh.

No. 549 /JR(S)/2014

Sri **Apoorv Singh**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Smt. Mirza Zeenat.

No. 550 /JR(S)/2014

Smt. **Mirza Zeenat**, Judicial Magistrate, First Class, Lucknow to be Additional Civil Judge, Junior Division, Lucknow.

No. 551 /JR(S)/2014

Sri **Jay Gopal Giri**, Civil Judge, Junior Division, Kulpahar (Mahoba) to be Additional Civil Judge, Junior Division, Ballia.

No. 552 /JR(S)/2014

Sri **Rohit Agrawal**, Additional Civil Judge, Junior Division, Moradabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Moradabad vice Smt. Roopali Saxena.

No. 553 /JR(S)/2014

Smt. **Roopali Saxena**, Judicial Magistrate, First Class, Moradabad to be Civil Judge, Junior Division, Moradabad vice Sri Ramgopal Singh.

No. 554 /JR(S)/2014

Sri **Ramgopal Singh**, Civil Judge, Junior Division, Moradabad to be Civil Judge, Junior Division, Budhana (Muzaffarnagar) vice Sri Amit Kumar Tiwari.

No. 555 /JR(S)/2014

Sri **Amit Kumar Tiwari**, Civil Judge, Junior Division, Budhana (Muzaffarnagar) to be Civil Judge, Junior Division, Bhognipur (Ramabai Nagar/ Kanpur Dehat) vice Sri Maan Vardhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhognipur (Ramabai Nagar/ Kanpur Dehat).

No. 556 /JR(S)/2014

Sri **Maan Vardhan**, Civil Judge, Junior Division, Bhognipur (Ramabai Nagar/ Kanpur Dehat) to be Civil Judge, Junior Division, Atrauli (Aligarh) vice Sri Gyan Prakash Shukla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Atrauli (Aligarh).

No. 557 /JR(S)/2014

Sri **Gyan Prakash Shukla**, Civil Judge, Junior Division, Atrauli (Aligarh) to be Civil Judge, Junior Division, Attara (Banda) vice Sri Rajneesh Mohan Verma.

No. 558 /JR(S)/2014

Sri **Rajneesh Mohan Verma**, Civil Judge, Junior Division, Attara (Banda) to be Civil Judge, Junior Division, Kushinagar at Padrauna vice Sri Vijay Kumar Verma.

No. 559 /JR(S)/2014

Sri **Vijay Kumar Verma**, Civil Judge, Junior Division, Kushinagar at Padrauna is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kushinagar at Padrauna in the vacant court.

No. 560 /JR(S)/2014

Smt. **Madhu Gupta**, Additional Civil Judge, Junior Division, Sambhal (Moradabad) to be Additional Civil Judge, Junior Division, Varanasi.

No. 561 /JR(S)/2014

Sri **Kirti Kunal**, Additional Civil Judge, Junior Division, Sambhal (Moradabad) to be Civil Judge, Junior Division, Kadipur (Sultanpur) vice Sri Dhannjay Kumar Misra.

No. 562 /JR(S)/2014

Sri **Dhannjay Kumar Misra**, Civil Judge, Junior Division, Kadipur (Sultanpur) to be Civil Judge, Junior Division, Kairana (Muzaffarnagar) vice Sri Kailash Kumar.

No. 563 /JR(S)/2014

Sri **Kailash Kumar**, Civil Judge, Junior Division, Kairana (Muzaffarnagar) to be Civil Judge, Junior Division, Gunnaur (Budaun) vice Sri Ram Avtar Prasad.

No. 564 /JR(S)/2014

Sri **Ram Avtar Prasad**, Civil Judge, Junior Division, Gunnaur (Budaun) to be Civil Judge, Junior Division, Sikandra Rau (Hathras) vice Sri Rajeeva Shukla.

No. 565 /JR(S)/2014

Sri **Rajeeva Shukla**, Civil Judge, Junior Division, Sikandra Rau (Hathras) to be Civil Judge, Junior Division, Charkhari (Mahoba) in the vacant court.

No. 566 /JR(S)/2014

Smt. **Vineeta Singh**, Additional Civil Judge, Junior Division, Pratapgarh to be Additional Civil Judge, Junior Division, Mau.

No. 567 /JR(S)/2014

Sri **Birendr Singh**, Additional Civil Judge, Junior Division, Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Smt. Shubhi Gupta.

No. 568 /JR(S)/2014

Smt. **Shubhi Gupta**, Judicial Magistrate, First Class, Rae Bareli to be Civil Judge, Junior Division, Dalmau sitting at Rae Bareli vice Sri Ashok Kumar Dubey-II.

No. 569 /JR(S)/2014

Sri **Ashok Kumar Dubey-II**, Civil Judge, Junior Division, Dalmau sitting at Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Smt. Ekta Verma.

No. 570 /JR(S)/2014

Smt. **Ekta Verma**, Judicial Magistrate, First Class, Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Kamala Pati-II.

No. 571 /JR(S)/2014

Sri **Kamala Pati-II**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 572 /JR(S)/2014

Sri **Vimal Verma**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Dinesh Kumar Gautam.

No. 573 /JR(S)/2014

Sri **Dinesh Kumar Gautam**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 574 /JR(S)/2014

Sushri **Alka Pandey**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Pooja Gupta.

No. 575 /JR(S)/2014

Smt. **Pooja Gupta**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 576 /JR(S)/2014

Sri **Ashutosh**, Judicial Magistrate, First Class, Sant Kabir Nagar to be Civil Judge, Junior Division, Sant Kabir Nagar vice Birendra Kumar.

No. 577 /JR(S)/2014

Sri **Birendra Kumar**, Civil Judge, Junior Division, Sant Kabir Nagar to be Civil Judge, Junior Division, Sambhal (Moradabad) vice Sri Ankur Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sambhal (Moradabad).

No. 578 /JR(S)/2014

Sri **Ankur Sharma**, Civil Judge, Junior Division, Sambhal (Moradabad) to be Civil Judge, Junior Division (Hawali), Varanasi vice Sri Abhishek Kumar Chaturvedi.

No. 579 /JR(S)/2014

Sri **Abhishek Kumar Chaturvedi**, Civil Judge, Junior Division (Hawali), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi.

No. 580 /JR(S)/2014

Smt. **Pragya Singh**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge, Junior Division, Varanasi.

No. 581 /JR(S)/2014

Sri **Subhash Chandra Yadav**, Additional Civil Judge, Junior Division, Bansi (Siddharth Nagar) to be Civil Judge, Junior Division, Rath (Hamirpur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rath (Hamirpur).

No. 582 /JR(S)/2014

Sri **Manoj Kumar Shasan**, Additional Civil Judge, Junior Division, Sitapur to be Additional Civil Judge, Junior Division, Allahabad.

No. 583 /JR(S)/2014

Sri **Ashok Kumar Singh**, Additional Civil Judge, Junior Division, Sonbhadra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sonbhadra vice Sri Brijesh Kumar Yadav.

No. 584 /JR(S)/2014

Sri **Brijesh Kumar Yadav**, Judicial Magistrate, First Class, Sonbhadra to be Civil Judge, Junior Division, Sonbhadra vice Sri Satish Kumar Tripathi.

No. 585 /JR(S)/2014

Sri **Satish Kumar Tripathi**, Civil Judge, Junior Division, Sonbhadra to be Civil Judge, Junior Division, Biswan (Sitapur) vice Sri Varun Mohit Nigam.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Biswan (Sitapur).

No. 586 /JR(S)/2014

Sri **Varun Mohit Nigam**, Civil Judge, Junior Division, Biswan (Sitapur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur vice Sri Amar Singh.

No. 587 /JR(S)/2014

Sri **Amar Singh**, Judicial Magistrate, First Class, Sitapur to be Additional Civil Judge, Junior Division, Budaun.

No. 588 /JR(S)/2014

Sri **Ratnesh Deep Kamal Anand**, Additional Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division, Duddhi (Sonbhadra) vice Sri Devashish.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 589 /JR(S)/2014

Sri **Devashish**, Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division (Hawali), Faizabad vice Sri Ashok Kumar Srivastava.

No. 590 /JR(S)/2014

Sri **Ashok Kumar Srivastava**, Civil Judge, Junior Division (Hawali), Faizabad to be Additional Civil Judge, Junior Division, Bareilly.

BY ORDER OF THE COURT,

sd/-
(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 138/JR(S)/2014: Allahabad: Dated: April 10, 2014

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of April 15th 2014 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In-charge Computer Centre, High Court, Allahabad.
12. The Registrar (Budget), High Court, Allahabad.
13. The Officer on Special Duty (Litigation), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)**